



PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY

PFRDA/2015/13/POP/02

Date: 20th April 2015

To,

All Points of Presence (PoPs)

Subject: Enhancement of initial subscriber registration charges for POP under NPS for all subscribers under Corporate & All Citizen Model

As per extant guidelines, the initial subscriber registration charges for POP is Rs. 100/-, and transaction charge is 0.25% of the initial contribution amount received from the subscriber on ad valorem basis, subject to a minimum of Rs.20/- and a maximum of Rs. 25,000/-.

With the notification of the PFRDA (PoP) Regulations, 2015 dated 04/03/2015, and with a view to ensure better penetration of National Pension System (NPS) through enhanced participation of POPs to promote the scheme, it has been decided by PFRDA to increase the initial subscriber registration charges for subscribers of Corporate & All Citizen Model from Rs. 100/- to Rs. 125/-.

Other PoP charges for financial /non- financial transactions remain the same. They are as under:

- The charges for any subsequent transaction is 0.25% of the amount received from the NPS subscriber, subject to minimum of Rs.20/- and a maximum of Rs. 25000/-.
- Any other transaction not involving a contribution from subscriber is Rs.20/- per transaction.

The above charge structure would be applicable to both individuals under Corporate Model and under All Citizen Model subscribers in the Private (Non-Government) Sector and shall be effective once the PoPs get registered with PFRDA, under the PFRDA (PoP) Regulations, 2015 dated 04/03/2015.

Ashish Kumar
General Manager